



**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF TRIPURA : AGARTALA**

No.F.3 (25)-HC/2012-2018/ **1911-29**

Dated, Agartala, the 30 November 2018

NOTIFICATION

In exercise of powers conferred under Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, the Chairman of the High Court Legal Services Committee, High Court of Tripura in consultation with the Executive Chairman, Tripura State Legal Services Authority has been pleased to engage **Mr. Debesh Chandra Roy**, Panel Lawyer as Retainer Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala **for a period of 6 (six) months with effect from 1st December, 2018.**

Appointment of Shri Roy is subject to the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 and he will get honorarium from the High Court Legal Services Committee, High Court of Tripura as per the said Regulations.

By order,

Sd/-

(A. Debbarma)

I/C. Secretary to the High Court Legal Services Committee,
High Court of Tripura, Agartala

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Executive Chairman of the Tripura State Legal Services Authority;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Chairman of the High Court Legal Services Committee, High Court of Tripura;
04. The Advocate General, State of Tripura, Agartala;
05. The President, High Court Bar Association, High Court of Tripura, Agartala,
06. The Govt. Advocate, State of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Member Secretary, Tripura State Legal Services Authority, Tripura;
09. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. All the Deputy Registrars, High Court of Tripura, Agartala;
12. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
13. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
14. Mr. Debesh Chandra Roy, Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. Ms. Rajashree Purkayastha, Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Court Master(s), High Court of Tripura, Agartala;
17. The Bench Clerk(s), High Court of Tripura, Agartala;
18. Concerned File; and
19. Notice Board of the Court-house.

(A. Debbarma)

I/C. Secretary to the High Court Legal Services Committee,
High Court of Tripura, Agartala